

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-CRI NO. 45 OF 2020

Ilia Aleksandrovich Petitioner

V e r s u s

State and anr. Respondents

Shri K. Poulekar, Advocate for the Petitioner.

Shri P. Faldessai, Addl. Public Prosecutor for the respondents.

Coram:- DAMA SESHADRI NAIDU J.

Date: 11th September 2020

P.C.

The learned Addl. Public Prosecutor informs me that he is not sure to whom this file has been allotted. At any rate, he wants the matter adjourned by one week, so that there will be proper representation for the respondents.

2. Post the matter on 18.9.2020.

DAMA SESHADRI NAIDU, J

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